

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 2128
TO BE ANSWERED ON 29.11.2016

Assistance for Lakes

2128. SHRI ARJUN LAL MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has released the remaining amount of Central share of Rs. 17.09 crore for Pichola lake and Rs. 0.78 crore for Fateh Sagar lake situated in Udaipur district of Rajasthan during the financial year 2016- 17;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which the amount is likely to be released?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) to (c) Central share of funds for implementation of sanctioned works under the National Plan for Conservation of Aquatic Eco-systems (NPCA) programme are released by the Government in a phased manner to the concerned States based on progress of work, receipt of Utilization Certificates as well as Physical and Financial Progress Reports from the States and taking into account the unspent balances available with the State Governments/implementing agencies.

During the current financial year, the Government of Rajasthan had requested for release of Rs. 13.56 crore and Rs. 0.56 crore respectively for the sanctioned projects of "Conservation and Sustainable Management of Pichola and Fatehsagar lakes in Udaipur" under NPCA. Central share of Rs. 13.56 crore has already been released in July, 2016 for Pichola lake project. Based on the Completion Report submitted by the State Government for the Fatehsagar lake project and taking into account the Central funds released earlier, no further Central grant is due to be released for the project. This has been communicated to the State Government.
